

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA**

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Upphokta Nyay Bhawan
'F' Block, GPO Complex, INA,
New Delhi – 110023.

No.A-2/Listing/NCDRC/2021


12th of January, 2023

OFFICE ORDER NO.03 OF 2023

The Hon'ble President, National Consumer Disputes Redressal Commission, is pleased to order that First Appeals and Revision Petitions related to medical negligence which are being listed before Bench No.8, shall be listed before Benches Nos.2, 3, 4, 5 and 6 from 13th of January, 2023. The Registry, while listing these First Appeals and Revision Petitions before Benches Nos.2, 3, 4, 5 and 6, shall distribute the same among the said Benches equally and in chronological order.

Further, the Consumer Complaints related to medical negligence shall continue to be listed before Bench No.8.

The Roster of Benches and Allocation of cases dated 1st of November, 2022 is modified accordingly.


(S.Hanumantha Rao)
Joint Registrar

Copy to:

1. Ld. Sr.PPS to Hon'ble President
2. PS to Hon'ble Dr.S.M.Kantakar, Member
3. PS to Hon'ble Mr.C.Viswanath, Member
4. PS to Hon'ble Ms.Justice Deepa Sharma, Member
5. PS to Hon'ble Mr.Dinesh Singh, Member
6. PS to Hon'ble Mr.Justice Ram Surat Ram (Maurya), Member
7. PS to Hon'ble Mr.Subhash Chandra, Member
8. PS to Hon'ble Mr.Justice Karuna Nand Bajpayee, Member
9. PS to Hon'ble Mr.Binoy Kumar, Member
10. PS to Hon'ble Mr.Justice Sudip Ahluwalia, Member
11. PS to Hon'ble Dr.Inder Jit Singh, Member
12. PA to Deputy Registrar,
13. AR (CC), AR(FA), AR(Admin.), OSD(RP)
14. SO (Listing)
15. Court Masters
16. Notice Board
17. SO (IT) – with a request to upload this Office Order on the website of NCDRC.
18. Office Order Folder


(S.Hanumantha Rao)
Joint Registrar